

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date:16<sup>th</sup> March, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 142/2017(CZ) <b>(M.A.No.506/17)</b>	Savita Rath Vs State of Chhattisgarh & 33 Ors.	Mr. Saurabh Sharma, Adv. for Applicant	
<b>AFTER NOTICE</b>				
2.	Original Application No. 01/2018(CZ)	Jiwan Lal Barbaiya Vs State of MP & 4 Ors.	Mr. Dharamvir Sharma, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
3.	<b>Original Application No. 195/2014(CZ)</b>	<b>Sanjeev Dutta &amp; Anr. Vs. National Thermal Power Corporation Ltd. &amp; 9 Ors.</b>	Mr. Shaurabh Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Santanoo Saxena, Adv. Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om ShankarShrivastava Adv. for R-5,6	
4.	<b>Original Application No. 196/2014 (CZ)</b>	<b>Rashmi Singh Vs. National Thermal Power Corporation Ltd. &amp; 8Ors.</b>	Mr. Saurabh Sharma, Adv. Mr. Rahul Choudhary, Adv. Mr.OmShankarShrivastava,Ac Mr. Rohit Sharma, Adv. Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 87/2017(CZ) <b>(M.A.No.365/17)</b> <b>(M.A.No.04/18)</b> <b>(M.A.No.05/18)</b> <b>(M.A.No.26/18)</b>	Sanjay Namdeo Vs Union of India & Ors.	Mr. Rajendra Kumar Gupta, Adv. for Applicant Mr. Narendra Pal Singh,Adv. Mr. Amrit Urprah, Adv. Mr. S.R.Garg, Adv. Mr. Vivek Choudhary, Adv. Mr. PramodChoudhary,Adv. Mr. Vivek Jain, Adv. Ms. Seema Jain, Adv. Ms. Rekha Jain, Adv. Mr. Neel Choudhary, Adv.	
6.	Appeal No. 07/2017(CZ)	M/s Lubok Caron LLP Vs RSPCB & Anr.	Mr. Arvind Soni, Adv. Mr. Dharamveer Sharma, Adv.	
7.	Original Application No. 88/2017(CZ)	Tribunal at its Own Motion Vs State of Rajasthan & Ors.	Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv.	<b>(Amicus Curiae)</b>
8.	Original Application No. 158/2016(CZ)	Naveen Saraswat Vs. State of Rajasthan & 3 Ors.	Mr. Om ShankarShrivastava, Adv. Mr. Sandeep Singh, Adv.	
9.	Appeal No. 38/2017(CZ) <b>(M.A.No.503/17)</b>	Fine Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr.OmShankarShrivastava,Ac Mr.VijayBahadurTomar,Adv. Mr. RamendraVishwakarma, Mr. Brijraj Singh, Adv.	

10.	Appeal No. 39/2017(CZ) <b>(M.A.No.504/17)</b>	Kaushik Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr.OmShankar Shrivastava, Mr. Brijraj Singh, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. RamendraVishwakarma, Adv.	
11.	Original Application No. 102/2017(CZ) <b>(M.A.No.413/17)</b> <b>(M.A.No.510/17)</b> <b>(M.A.No.511/17)</b> <b>(M.A.No.512/17)</b> <b>(M.A.No.513/17)</b> <b>(M.A.No.514/17)</b> <b>(M.A.No.515/17)</b> <b>(M.A.No.516/17)</b> <b>(M.A.No.517/17)</b> <b>(M.A.No.518/17)</b> <b>(M.A.No.519/17)</b> <b>(M.A.No.520/17)</b> <b>(M.A.No.07/18)</b>	Mousam Deen & Ors. Vs Union of India & 14 Anr.	Mr. Dharamveer Sharma, Adv. for Applicant. Mr. Shafat Rahim, Adv.	
12.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj KumarVerma,Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr.DharamveerSharma,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv.	
13.	Original Application No. 143/2015(CZ) <b>(M.A.No.1066/16)</b>	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	<b>FOR COMPLIANCE</b>
<b>FOR HEARING</b>				
14.	Original Application No. 65/2016(CZ)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr.OmShankarShrivastavaAdv Mr.DharamveerSharma,Adv Ms. Parul Bhadoria, Adv. Mr. Shushil Taparia, Adv.	

**Note : No Hon'ble Members is posted in this bench. The Cases listed on 16-03-2018 shall be adjourned to 16-04-2018.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)